

ITEM NO.10

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 645/2017

ANIL KUMAR PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(U.I.D. No.147225/2018 – for substituted service of show cause notice to respondent No.2 by way of publication)

Date : 19-11-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBER]

For Appellant(s)

Mr. Ashutosh Jha, AOR
Mr. Shailendra Kumar Mishra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

U.I.D No.147225 of 2018 is allowed.

Show cause notice to respondent no.2 shall be sent through specific process by way of newspaper publication as mentioned in the application within four weeks.

ARJUN BISHT)
COURT MASTER (SH)

(VIDYA NEGI)
BRANCH OFFICER